

ITEM NO.10

COURT NO.5

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28121/2018

(Arising out of impugned final judgment and order dated 29-08-2018 in WP(C) No. 25412/2018 passed by the High Court Of Kerala At Ernakulam)

MUSLIM EDUCATIONAL ASSOCIATION

Petitioner(s)

VERSUS

THE UNIVERSITY OF CALICUT & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 14-12-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Haris Beeran, Adv.
Mr. Mushtaq Salim, Adv.
Mr. Usman Ghani Khan, Adv.
Mr. Radha Shyam Jena, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag along with C.A. No. 364/2005.

(R. NATARAJAN)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR